GOVERNMENT OF INDIA MINISTRY OF MINORITY AFFAIRS LOK SABHA UNSTARRED QUESTION No.907 TO BE ANSWERED ON 07.02.2018

HAJ PILGRIMS

907. SHRI MOHAMMED FAIZAL:

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) whether the Government has any plan to give any relaxation for disabled Haj pilgrims;
- (b) if so, the details thereof; and
- (c) the time by which it is likely to be implemented?

ANSWER

MINISTER OF MINORITY AFFAIRS (SHRI MUKHTAR ABBAS NAQVI)

(a) to (c) Haj pilgrimage is generally physically demanding to be performed in a foreign land. Therefore, as per practice prevailing old practice for more than 30 years, the Haj Policy/ guidelines for Haj Committee of India (HCol) pilgrims provided that any person who is physically disabled or suffering from specified diseases are not eligible to apply for Haj pilgrimage through HCol. The Ministry has directed to make necessary corrections/amendments in the Haj policy/guidelines to allow persons with disabilities in terms of the Rights of persons with Disabilities Act, 2016.
